

(b) and (c). The matter will be looked into.

**Public Interferences in running of Train Services in Eastern Region**

2324. SHRI V. NARASIMHA RAO :  
SHRI RAM KISHAN GUPTA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether there has been an alarming increase in the number of public interferences with the running of train services in the Eastern region ;

(b) if so, the total number of public interferences during the last three months ; and

(c) the steps proposed to be taken to stop such practices ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) and (b). The hon'ble Member perhaps, refers to the public interference with the running of train services in the Eastern Zonal Railway. There have been 26 cases of such interferences during the last 3 months. (August to October).

(c) All these cases were reported to the Government Railway Police. The Railways have also taken steps to remove justifiable causes of public resentment due to which such interferences sometimes occur.

**Looting of Goods Train on Moradabad--Delhi Section on Northern Railway**

2325. SHRI V. NARASIMHA RAO : Will the Minister of RAILWAYS be pleased to state :

(a) whether a gang of armed dacoits stopped and looted a goods train on the Moradabad-Delhi section of the Northern Railway on the 3rd November, 1969;

(b) whether the wagons contained military stores;

(c) if so, the total loss suffered as a

result thereof;

(d) whether investigations into the incident have been completed; and

(e) if so, the result thereof ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) Yes.

(b) Yes.

(c) Only 12 pairs of military shoes worth 100/- were found short.

(d) Police investigations are continuing.

(e) One miscreant, with two pairs of ankle boots, one country made pistol and fourteen cartridges, has been arrested so far. He has also disclosed the name of three of his associates. Vigorous efforts to arrest them are continuing.

**Taking over of Calcutta Port Commissioner's Railway**

2326. SHRI JYOTIRMOY BASU : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that an expert body recommended the taking over of the Calcutta Port Commissioner's Railway by Government;

(b) if so, what are the recommendations; and

(c) what action, if any, has been taken by Government on the recommendations ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) A Study Team of the International Associations on Ports and Harbour suggested that Port Railway operations throughout India might well be improved if the national railways were made responsible for railway operations at all the ports. They recommended a detailed study of all relevant factors effecting national versus local control of railway operations at the major ports. The Commission on major ports appointed by the Government of India in the Ministry of